## Annexure – 6 Name of the corporate debtor: B & C Energy Infra Limited; Date of commencement of CIRP: 03/01/2022; List of creditors as on: 31/01/2022

List of operational creditors (Employees)

(Amount in  $\Box$ )

Sl. No.	Name of authorised	Name of	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent		Amount of claim under	Amount of claim not	Remarks, if any
100	representative,	-		Date of	Amount		Nature	Whether	% of voting	claim	dues, that	verification	admitted	any
	if any	yee		receipt	claimed	claim admitted	of claim	related party?	share in CoC, if applicable		may be set- off			
							1	1 0						
								NIL						